

DGCIs directives on advertising of ECP

192. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Drug Controller General of India (DGI) have issued notices to some drug manufacturers for advertising their Emergency Contraceptive Pill (ECP) brands despite the DGI's directives to stop advertising;

(b) if so, the details thereof;

(c) what is the response of companies on the show-cause notices, company-wise; and

(d) the action taken by the regulator against these companies?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. Show-cause notice have been issued on 03/07/2010 to three firms after it came to the notice that advertisement of Emergency Contraceptive Pill (ECP) were being aired by them in the electronic media.

(c) and (d) The Office of Drugs Controller General (India) [DCG (I)] has informed that only one company has responded seeking further time to reply to the show cause notice.

Deaths due to water pollution

†193. SHRI PRABHAT JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any data related to deaths due to water pollution in the country;

(b) if so, the details of deaths due to water pollution in various States of the country during the last three years;

(c) if not, the reasons therefor; and

(d) the names of Government programmes being run to prevent diseases due to water pollution?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Deaths due to water pollution occur mainly as a consequence of drinking of contaminated water. The common diseases caused by consumption of contaminated water are Cholera, Viral Hepatitis, Enteric Fever (Typhoid) and Acute Diarrhoeal Diseases (ADD).

†Original notice of the question was received in Hindi.